

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 538
(To be answered on the 28th November 2024)**

UPGRADATION OF THANJAVUR AIRPORT

538. SHRI MURASOLI S

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

- (a) the present status of the expansion and upgradation of Thanjavur airport;
(b) whether flights and flight operators have been approved under the UDAN Scheme for Thanjavur airport;
(c) if so, the details thereof and if not, the reasons therefor;
(d) whether the Union Government has any plans to create a Joint Advisory Committee for the expansion of the said airport and if so, the details thereof;
and
(e) if not, the reasons therefor?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में राज्य मंत्री

(Shri Murlidhar Mohol)

(a): Thanjavur Airport is owned and operated by the Indian Air Force (IAF). Airports Authority of India (AAI) is in possession of 56.16 acres of land for construction of a civil enclave, consisting of Terminal Building, Car Park, New Apron etc., at the airport. However there is requirement of straight 4 lane approach road from NH 36 for which the Government of Tamil Nadu has been requested to acquire additional land and construct the same. Construction of the civil enclave can be initiated by AAI once the approach road is constructed by the State Government.

(b) & (c): During the second round of bidding under Regional Connectivity Scheme (RCS) - UDAN, Thanjavur (Tanjore) airport was identified for development and operation of flights. The routes connecting Thanjavur with Chennai and Bangalore have been allotted to Air Taxi for operation during UDAN 4.2 using a 9-seater aircraft. Upon the readiness of the airport, the airline may start the operations from Thanjavur airport.

(d) & (e): As the construction of the civil enclave is contingent upon the availability of a straight approach road from NH-36 to Thanjavur Airport, which is to be facilitated by the Government of Tamil Nadu, no proposal for

forming a Joint Advisory Committee is under consideration by this Ministry at present.
